

1	2	3	4	5	6	7
50.	Oboda Khoj	Udaipur	Minor	1544.00	425	Ongoing
51.	Liki Fidder	Rajsamand	Minor	213.95	110	Ongoing
52.	Agaria feeder	Rajsamand	Minor	142.30	71	Ongoing
Year 2008						
53.	Samr Srovar	Alwar	Minor	362.00	379	Ongoing
54.	Ext. of Amar Sagar	Bharatpur	Minor	277.95	1998	Ongoing
55.	Ext. of Lakhan Ka Minor	Bharatpur	Minor	511.08	1989	Ongoing
56.	Takha Minor	Bharatpur	Minor	196.02	977	Ongoing
57.	Semali Phatak	Baran	Minor	494.44	447	Ongoing
58.	Karnisingh Disty of Bhakra Canal System	Sriganganagar	Minor	759.21	1403	Ongoing
59.	Raising of Phootia Dam	Pali	Minor	214.79	566	Ongoing
60.	Raising of Boki ka Bala	Pali	Minor	88.71	124	Ongoing
61.	Rest. of Ambapura	Ajmer	Minor	492.22	419	Ongoing
62.	Guradia	Jhalawar	Minor	1806.85	1509	Ongoing

Action plan to meet devastation due to floods

458. SHRI C. RAMACHANDRAIAH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has decided any action plan to meet the devastation due to the floods in various parts of the country which normally hit during the monsoon season;

(b) if so, how much money is earmarked to meet the eventualities in the States particularly to the flood affected districts of Andhra Pradesh for the present fiscal and also the details of the infrastructure proposed to be created for the purpose; and

(c) if not, the reasons for not drawing on action plan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) and (b) Flood Management being a State subject, the schemes for flood control are planned, funded and executed by the State Governments, as per their own priorities, out of their State plans funds which are made available to them through Planning Commission. Expert Committees constituted by Government of India in the past to look into the problem of floods in the country observed that absolute immunity from floods is not

practically possible. However their impact can be mitigated by way of suitable structural and non-structural measures. The recommendations of such Expert Committees have been circulated to concerned Ministries/States for their implementation.

Government of India has also set up a National Disaster Management Authority (NDMA) under Disaster Management Act, 2005 for management of natural calamities, including floods. The comprehensive guidelines on "Management of Floods" issued by NDMA in January, 2008, *inter alia*, provides for preparation of flood management plans at national, State and district levels covering all aspect of disaster management cycle including the implementation schedule and monitoring system. These guidelines specify roles of central Ministries and States in disaster mitigation and relief. Ministry of Home Affairs provides relief to the flood affected States under Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF).

In addition, for providing additional assistance to flood affected States for flood management and erosion control works in critical reaches, the Government of India has approved a State sector scheme namely "Flood Management Programme" with an estimated cost of Rs.8,000 crore for implementation during Eleventh plan. Under the scheme, no specific share of any State has been allocated. An Empowered Committee headed by Secretary (Expenditure) decides the eligible proposals of flood management works submitted by the State Governments for inclusion under Flood management Programme for central assistance.

(c) Does not arise.

Losses due to floods in Bihar

†459. SHRI RAJNITI PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that this year also there has been huge loss to agriculture, houses and other assets due to flood in dozens of villages including Shuriyahi, Ramnagar, Nanpatti, Mujiyashi etc. of Phulparash block in Madhubani district of Bihar;

(b) whether it is also a fact that out of these villages Shuriyahi village has been ruined completely where no assistance has been provided including the assistance under the amenity provided by the Centre; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) As per the press note released by Department of Disaster Management, Government of Bihar dated 15.10.2008, Madhubani district has not been included as the flood affected district of the State this year.

(b) and (c) Do not arise in view of reply at 'a' above.

Assistance of Nepalese Government for taming of rivers

460. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.